

GOVERNMENT OF ODISHA
FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT

ADVERTISEMENT

No. 16973 Date 20/10/2023

Applications are invited from intending applicants for appointment as President in the State Commission, Odisha, Cuttack against the existing vacancy.

For complete information on qualification/ eligibility criteria, examination pattern, application form and other details, the applicants are requested to visit the website of the FS & CW Department i.e. www.foododisha.in. The intending applicants shall have to download the prescribed application form attached therein. The duly filled in application form along with all requisite documents should reach "**Director, Consumer Affairs, Food Supplies and Consumer Welfare Department, Government of Odisha, Lok Seva Bhawan, Bhubaneswar-751001**" by 09.11.2023, 5.00 PM. Applications received after due date and time are liable to be rejected.


20/10/2023
DCA-cum-Additional Secretary to Govt.

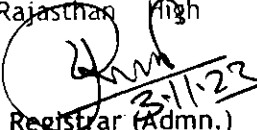
RAJASTHAN HIGH COURT, JODHPUR

No./RSJ/Estt.A(ii)/13/2023/ 4691

Date : 4/11/2023

Copy forwarded to following for information:-

1. Hon'ble sitting Judges of RHC, Jodhpur through their P.S.
2. Registrar (Admn.), RHC, Jaipur with the request to circulate it amongst all the Hon'ble Judges sitting at RHC, Jaipur through their P.S.
3. Hon'ble Judges who have retired in October, 2021 and thereafter.
4. Computer Cell, RHC, Jodhpur to upload it on website of Rajasthan High Court and E-mail to retired Hon'ble Judges.


3/11/23
Registrar (Admn.)

GOVERNMENT OF ODISHA
FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT

(Details of Advertisement)

1. Applications in prescribed format are invited from intending candidates for selection to the post of President of State Commission, Odisha, Cuttack against the vacancy published in the newspapers.
2. The selection shall be made as per the provisions of the Consumer Protection Act, 2019, Consumer Protection (Qualification for appointment, method of recruitment, procedure of appointment, term of office, resignation and removal of the President and Members of the State Commission and District Commission) Rules, 2020 and the Amendment Rules, 2022 and Amendment Rule, 2023.
3. The last date for receipt of duly filled in Application form along with the requisite documents is by 5.00 PM, Dt. 09.11.2023.
4. **Eligibility:-**
A person shall not be qualified for appointment as **President, State Commission unless he is, or has been, a Judge of the High Court.**
5. **Salary**
Salary of the President, State Commission shall be as mentioned in the Odisha Consumer Protection (Salary, Allowances and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2020, a copy of which is available in the Department website (www.foododisha.in).
6. **Self attested copy of the Certificates and Documents to be submitted.**
 - (i) Matriculation/ H.S.C.E or equivalent Certificate in support of Date of Birth;

(ii) Passport Size Photograph duly signed by the applicant on the front side of the photograph to be affixed in the space provided in the application form. Two extra copies of the same may be furnished along with the application form, and ;

(iii) Documents showing that the applicant is or has been a Judge of High Court.

7. The applications, submitted in other than prescribed profoma/ Incomplete / defective applications and applications received after due date and time shall be summarily rejected. No correspondences in the postal mode or by hand in this regard shall be entertained.

8. Canvassing in any form shall be a disqualification.

9. The Government reserves the right either to postpone or cancel this advertisement at any point of time without assigning any reason thereof.

10. Date, Schedule and place of examination shall be intimated to the shortlisted candidates after due scrutiny of the received applications.

11. **Term of Office**

(i) The President shall hold office for a period of 4 years or 67 years of age, whichever is earlier.

(ii) Re-appointment for another term of 4 years subject to the age limit of 67 years.

12. **Method of Selection**

The selection of candidates for recruitment to the post shall be made on the basis of written examination and *viva voce*.

(i) The Scheme of written examination is as follows:

Paper	Topics	Nature of Test	Maximum Marks	Duration	Qualifying Marks
Paper-I	(a) General Knowledge and current affairs (b) Knowledge of Constitution of India (c) Knowledge of various Consumers related Laws as indicated in the Schedule 1.	Objective Type	100	2 hours	50 %
Paper-II	(a) One essay on topics chosen from issues on trade and commerce consumer related issues or Public Affairs (b) One case study of a consumer case for testing the abilities of analysis and cogent drafting of orders	Descriptive Type	100	3 hours	50 %

(ii) The applicants qualifying in the written test consisting of two papers with the qualifying marks of fifty percent in each paper shall be shortlisted for the *viva-voce* of 50marks.

(iii) The finalization of selection will be subject to the outcome of the *viva-voce*.

I. Schedule

- I. The Consumer Protection Act, 2019 (35 of 2019)
- II. The Legal Metrology Act, 2009 (1 of 2010)
- III. The Bureau of Indian Standards Act, 2016 (11 of 2016)
- IV. The Competition Act, 2002 (12 of 2003)
- V. The Food Safety and Standards Act, 2006 (34 of 2006)
- VI. The Drugs and Cosmetics Act, 1940 (23 of 1940)
- VII. The Sale of Goods Act, 1930 (3 of 1930)
- VIII. The Real Estate (Regulation and Development) Act, 2016 (16 of 2016)
- IX. The Electricity Act, 2003 (36 of 2003)
- X. The Insurance Act, 1938 (4 of 1938)

13. The application form can be downloaded from the website of this Department
i.e. www.foododisha.in.

14. The applications must be sent securely in sealed cover with specification on the
top of the cover "Application for the post of President, State Commission,
Odisha, Cuttack".

15. The duly filled in application form along with all requisite documents should reach
"Director, Consumer Affairs, Food Supplies and Consumer Welfare Department,
Government of Odisha, Lok Seva Bhawan, Bhubaneswar-751001" by
09.11.2023, 5.00 PM.

By Orders of Principal Secretary,


20/10/2023
DCA-cum-Additional Secretary to Govt.



**Food Supplies and Consumer Welfare Department
Government of Odisha**

Application Form for the Post of President, State Commission

1. Post Applied for : **President, State Commission**

Affix Recent
Passport Sized
Photograph
Here & Sign
across

2. Applicant's Name :

3. E-Mail ID :

4. Mobile Number :

5. Date of Birth :
(DD-MM-YYYY)

6. If retired, Date of Superannuation:

7. Gender : Male Female (Put ✓mark here)

8. Name of High Court Serving / last Served as Judge

9. Personal Details :

Father's Name :

Mother's Name :

10. Correspondence Address

At	:	<input type="text"/>
Post Office	:	<input type="text"/>
District	:	<input type="text"/>
State	:	<input type="text"/>
Pin	:	<input type="text"/>

11. Permanent Address

At	:	<input type="text"/>
Post Office	:	<input type="text"/>
District	:	<input type="text"/>
State	:	<input type="text"/>
Pin	:	<input type="text"/>

12. Declaration:

I _____ have gone through the Provisions of the Consumer Protection Act, 2019 and the Rules and Regulations made there under.

Date _____

Signature of the Applicant